NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **09.12.2025** (TUESDAY)

CHENNAI BENCH (HYRRID MODE)

CHENNAI BENCH (HYBRID MODE)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1 R3 Ms. Anuradha Bisani R2
2.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
3.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
4.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt Ltd & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 609/2025 For Condone Delay IA No. 1695/2025 For Stay IA No. 1696/2025 For Exemption IA No. 1697/2025	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	
6.	Comp App (AT) (CH) (Ins) No. 623/2025 For Stay IA No. 1730/2025 Delay in refiling IA No. 1731/2025	A Somasekharan Vs Kotak Mahindra Bank Limited & Anr.	Mr. Akhil Suresh	

7.	Comp App (AT) (CH)	KK Kartheeswaran	Mr. Pranav	
	(Ins) No. 625/2025	Suspended Director of	Gopalakrishnan	
	For Exemption	63Ideas Infolabs Pvt	Mr. Mayan H Jain	
	IA No. 1734 &	Ltd		
	1736/2025	Vs		
	For Additional Docs.	Ranchpride Agrocomm		
	IA No. 1735/2025	Pvt Ltd & Anr.		
	For Stay			
	IA No. 1737/2025			

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 608/2025 For Exemption IA No. 1692/2025 For Stay IA No. 1693/2025 For Condone Delay IA No. 1694/2025 (With Defects)	Dr. Kondapalli Venkat Srinivas, Liquidator of Suryajyothi Spinning Mills Ltd. Vs State Bank of India	Mr. Sai Sumed Yasaswi Kondapalli	
9.	Comp App (AT) (CH) (Ins) No. 610/2025 (With Defects)	TSP Logistics Pvt Ltd (Formerly Known as Unitac Logistics Pvt Ltd) & Anr. Vs Sreenivasan PR Liquidator of Greenlace Builders & developers Pvt Ltd	Mr. Liju V Stephen	
10.	Comp App (AT) (CH) (Ins) No. 612/2025	Omkara Assets Reconstructions Pvt Ltd Vs	Mr. Angad Varma	
	(With Defects)	Marvel Infrabuild Private Limited		
11.	Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025 For Condone Delay IA No. 1713/2025	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali RP of BTT Industries	Mr. AS Arvind	
12.	(With Defects) Comp App (AT) (CH) (Ins) No. 617/2025 For Condone Delay IA No. 1715/2025 For Exemption IA No. 1716/2025 For Stay IA No. 1717/2025 (With Defects)	Pvt Ltd Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	
13.	Comp App (AT) (CH) (Ins) No. 618/2025 For Exemption IA No. 1718/2025 For Condone Delay IA No. 1719/2025 Delay in refiling IA No. 1720/2025 (With Defects)	Deputy Commissioner of Commercial Tax & GST Vs Sanjay Gupta Liquidator of Lanco Babandh Ltd	Mr. Anand Das	

	(Ins) No. 619/2025 (With Defects)	Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd.		
15.	Comp App (AT) (CH) (Ins) No. 621/2025 For Condone Delay IA No. 1724/2025 (With Defects)	Sreemanojan Nair Director, Torrion Impex India Pvt Ltd Vs Mangomeadows Agricultural Pleasure Land Pvt Ltd & 2 Ors.	Mr. Pranava Charan	
16.	Comp App (AT) (CH) (Ins) No. 622/2025 For Condone Delay IA No. 1726/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Pvt Ltd Vs Katerra India Pvt Ltd Through its RP. Pankaj Srivastava	Mr. Pradeep Joy	

For Orders (Request for adjournment in Item No.17 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
18.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors.	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
19.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
20.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1

21.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
22.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
23.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
24.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
25.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
26.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
27.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
28.	IA No. 627 & 1171/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	Mr. N Kumaraswamy
29.	IA No. 1399/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr Sumit Kumar Tiwari	Mr. ML Ganesh R1
30.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6

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31.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
32.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
33.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
34.	Comp App (AT) (CH) (Ins) No. 480/2025 For Exemption IA No. 1363/2025 For Stay IA No. 1362/2025	Ganesan Natarajan Vs State Bank of India & Anr.	Mr. Raymond Albyness	Mr. K Chandrasekaran
35.	IA No. 1583/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 552/2025 For Exemption IA No. 1555/2025 For Stay IA No. 1556/2025	Vijayalakshmi Subburaj Vs Aditya Birla Finance Ltd & Anr	Mr. Anil Relwani	
36.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
37.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 For Additional Docs. IA No. 318/2025	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
38.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
39.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1

40.	Comp App (AT) (CH)	Jain Irrigation Systems	Mr. BSV Prakash	Mr. B Dhanaraj- R1
	(Ins) No. 335/2024	Ltd	Kumar	Mr. TK Bhaskar- R2
		Vs		
		Ramakrishnan		
		Sadasivan, Liquidator		
		of Thiru Arooran		
		Sugars Ltd. & Anr.		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
42.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
43.	IA No. 1613/2025 (To Adv. Hg.) in Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Urgent Hearing	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
44.	IA No. 1451/2025 Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5
46.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11

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47.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
48.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
49.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
50.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3 R4 Mr. Pradeep Joy R5
51.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
52.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
53.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
54.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2

55.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
56.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
57.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
58.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18
59.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
60.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Ms. Preeti Mohan Mr. Y Suryanarayana	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11
61.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
62.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. J Manivannan R2

63.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
64.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Vogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
65.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr. WITH	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
66.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
67.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, SAMB Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
68.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd & Anr.	Mr.Sathiyanarayanan	Mr. Pranay Agarwal R1

$\frac{03.30\;PM}{(After\;rising\;of\;Court-III)}$

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Indevar Pandey, Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) (Ins) No. 285/2022 Part Heard	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions% 20for% 20joining% 20Video% 20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in